

OFFICE OF DEPUTY COMMISSIONER, GURDASPUR		ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ,ਗੁਰਦਾਸਪੁਰ
(M.A BRANCH)		(ਫੁੱਟਕਲ ਸਾਖਾ)
Email: dcofficegurdaspur@gmail.com Phone No: 01874-247500		ਈ-ਮੇਲ: dcofficegurdaspur@gmail.com ਫੋਨ ਨੰ.: 01874-247500

To,
The Registrar,
National Green Tribunal,
Principal Bench,
New Delhi.

No: 3726 /MA/MC5 Dated: 13/3/2025

Subject: Request for Extension of Time for Submission of Report in Compliance with the Joint Committee Established by the Tribunal in OA 779/2024 Dinesh Gupta VS Punjab State & Ors.

Respected Sir/Madam,

I am writing to respectfully request an extension of time for the submission of the report, as per the directions issued by the Tribunal in relation to OA 779/2024 Dinesh Gupta VS Punjab State & Ors. As per the order, a Joint Committee was established by the Tribunal to look into the matter and submit a report. However, I regret to inform you that the process of finalizing the report has not yet been completed due to non-appointment of representative by Regional Officer, Ministry of Environment Forest and Climate Change, Chandigarh. However PCCF, Punjab with its endorsement number O/o Principal Chief Conservator of Forests, Punjab Forest Complex, Sector 68, SAS Nagar Endst. No. Forest-FWOFW-2(CC)/170/2024-FW/1/987777/2024 Dated 11.12.2024. and this office with its letter no. 2902/MA/MC5 dated 04.03.2025 has asked to RO, MOEF&CC, Chandigarh to intimate about the representative in subject cited case.

As the work of the Joint Committee is still in progress, we kindly request an extension of time to allow for the completion of the report and its subsequent submission to the Tribunal. We assure you that we are making every effort to ensure that the report is comprehensive and in compliance with the Tribunal's requirements.

In light of the above, I humbly request the Tribunal to grant an extension for submission of the report, with a suitable revised deadline. We remain committed to ensuring that all aspects of the matter are fully addressed in accordance with the Tribunal's guidelines.

Thank you for your attention to this request. We look forward to your kind approval.

Addl. District Magistrate,
Gurdaspur.

13/03/25

OFFICE OF DEPUTY COMMISSIONER, GURDASPUR		ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ
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To,

Most Urgent/Court Case

Regional Officer,
Ministry of Environment, Forest and Climate Change,
Chandigarh.

No: 2902 /MA/MC5 Dated: 4/3/2025

Subject: Original Application No. 779/2024 Dinesh Gupta V/S State of Punjab & Ors.

Ref: O/o Principal Chief Conservator of Forests, Punjab Forest Complex, Sector 68, SAS Nagar Endst. No. Forest-FWOFW-2(CC)/170/2024-FW/1/987777/2024 Dated 11.12.2024.

In reference to the subject cited above, Principal Bench, Hon'ble NGT, New Delhi in Original Application No. 779/2024 Dinesh Gupta V/S State of Punjab & Ors has constituted a Joint committee comprising of representatives of PCCF, Punjab; RO, MoEF&CC, Chandigarh and District Magistrate, Gurdaspur(Nodal Agency). Office of the Principal Chief Conservator of Forests, Punjab Forest Complex, Sector 68, SAS Nagar with his Endst. No. Forest-FWOFW-2(CC)/170/2024-FW/1/987777/2024 Dated 11.12.2024 asked you to depute your representative for the investigation in the subject cited matter.

In this regard, kindly intimate this office about the representative deputed by your esteemed office, so that joint investigation report could be submitted in the Hon'ble NGT, New Delhi in time.

Enclosed as above

Addl. Deputy Commissioner,
Gurdaspur.

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Government of Punjab
Department of Forests & Wildlife Preservation
O/o Principal Chief Conservator of Forests, Punjab
Forest Complex, Sector: 68, Sahibzada Ajit Singh Nagar (Mohali)
(Forest Working-2 Branch)

To

District Magistrate,
Gurdaspur.

No. FOREST-FW0FW-2(CC)/170/2024-FW/I/987777/2024

Date: 11-12-2024

Subject: NOTICE for the Applicant in Original Application No. 1217/2024 Public Action Committe and Ors. Vs The Deputy Inspector General of Forests and Ors.

Ref: Your Office Letter No. 18655-59 Dated 26.11.2024

With reference to the above mentioned subject, it is informed that in view of the orders dated 14.10.2024 (Copy Enclosed) passed by the Hon'ble National Green Tribunal in OA No. 779 of 2024 Dinesh Gupta Vs State of Punjab and Ors. Divisional Forest Officer, Gurdaspur will represent undersigned for further necessary action in the above matter.

Encls. as above

PRINCIPAL CHIEF CONSERVATOR OF FOREST (HOFF)
11-12-2024

Endst. No. FOREST-FW0FW-2(CC)/170/2024-FW/I/987777/2024

Dated 11-12-2024

A copy of this letter along with Hon'ble NGT orders dated 14.10.2024

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is forwarded to Regional Officer, Ministry of Environment, Forests and Climate Change, Chandigarh to depute their representative for the investigation in the above said matter.

Encl. as above

**PRINCIPAL CHIEF CONSERVATOR OF FOREST (HOFF)
11-12-2024**

Endst. No. FOREST-FW0FW-2(CC)/170/2024-FW/I/987777/2024

Dated 11-12-2024

A copy of this letter in reference to this office Letter No. 983363/2024 dated 05.12.2024 along with Hon'ble NGT orders dated 14.10.2024 is forwarded to the following for further necessary action-

1. Chief Conservator of Forest (Plains).
2. Chief Conservator of Forest-Cum-Conservator of Forest (Bist Circle).
3. Divisonal Forest Officer, Gurdaspur.

Encl. as above

**PRINCIPAL CHIEF CONSERVATOR OF FOREST (HOFF)
11-12-2024**